

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4938

ANSWERED ON:26.04.2010

IMPLEMENTATION OF RURAL DEVELOPMENT PROGRAMMES THROUGH PRIS

Balram Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is managing the rural development programmes through Panchayati Raj Institutions;
- (b) if so, the details thereof;
- (c) the projects taken up in the Eleventh Plan in various States including Andhra Pradesh;
- (d) the funds spent on those projects in each State during the above period; and
- (e) the percentage involvement of tribals in such programmes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The Ministry of Rural Development is implementing through State Governments /UT Administrations various schemes in rural areas of the country. The projects/works under Mahatma Gandhi National Rural Employment Guarantee Act. (MGNREGA) are planned and executed through the Panchayati Raj Institutions (PRIs) as per the programme guidelines. In other major programmes of the Ministry like Swarnjayanti Gram Swarajgar Yojana (SGSY), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Drinking Water Programme (NRDWP), Total Sanitation Campaign (TSC) and Integrated Watershed Management Programme (IWMP), the PRIs also play crucial role.

(c)to(e): State-wise number of projects taken up and employment provided to Scheduled Tribes under MGNREGA during last three years (i.e. 2007-08, 2008-09 and 2009-10) of 11th plan including Andhra Pradesh are given at Annexure.